

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR. (S)

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Date of Decision: 23.9.96

OA 154/96

Phool Chand Arya, Chief Trains Controller (Planning), Western Railway, Jaipur.

... Applicant

Versus

1. The Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. The Divisional Railway Manager, Western Railway, Jaipur.
3. The Senior Divisional Operating Manager (Estt), Western Railway, Jaipur.
4. Shri Sawant Fam, Chief Trains Controller (Incharge), Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicant ... Mr. Dharmendra Agarwal

For the Respondents ... —

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Phool Chand Arya, in this application u/s 19 of the Administrative Tribunals Act, 1985, has mainly sought a direction to the respondents for his posting as Chief Trains Controller (Incharge) in the Jaipur Division at Jaipur, vice respondent No.4.

2. We have heard the learned counsel for the applicant. He states that the grievance of the applicant has been redressed and he, therefore, seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as having been withdrawn, at the stage of admission.

(O.P. SHARMA)

ADMINISTRATIVE MEMBER

Gopal Krishna  
(GOPAL KRISHNA)

VICE CHAIRMAN

VK